

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/78/2017

NAME OF THE PETITIONER(S)

: THE SOUTH TRAVANCORE PLANTATIONS LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N-SRIDHARAN Practising Company Secretary N. Suidaran

ORDER

PCS representing the applicant present and stated that the ROC report has been received. He prayed time for making submissions. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc